

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

No. HC.XXXVII-10/2017/20 /R. Cell

Dated Guwahati the 18th of January, 2018

The Gauhati High Court has been pleased to notify that the following Grade-II officers have been recommended to be placed in the select list *in seriatim* for promotion to Grade-I of Assam Judicial Service.

Sl. No.	Names of Officers
1.	Shri Jogeswar Bora Secretary, District Legal Services Authority, Jorhat
2.	Shri Sanjay Hazarika Civil Judge & Asstt. Sessions Judge, Goalpara
3.	Shri Nogen Senabaya Deori Civil Judge & Asstt. Sessions Judge, Hailakandi
4.	Shri Paban Chandra Kalita Chief Judicial Magistrate, Dhemaji
5.	Smti Roushan Ara Rahman Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon
6.	Dr. Manash Barua Civil Judge & Asstt. Sessions Judge, Nalbari
7.	Shri Utpal Rajkhowa Secretary, District Legal Services Authority, Darrang, Mangaldoi
8.	Smti Mallika Dutta Chief Judicial Magistrate, Dibrugarh
9.	Smti Nirmali Talukdar Counsellor, Family Court No.1, Kamrup (M), Guwahati
10.	Shri Syed Imdadur Rahman Civil Judge & Asstt. Sessions Judge No.1, Kamrup (M), Guwahati
11.	Shri Dipankar Bora Civil Judge & Asstt. Sessions Judge, Barpeta
12.	Smti Moushumi De Civil Judge & Asstt. Sessions Judge No.1, Cachar, Silchar
13.	Shri Naimuddin Ahmed Chief Judicial Magistrate, Nalbari
14.	Shri Jitu Moni Barman Civil Judge & Asstt. Sessions Judge, Jorhat
15.	Smti Bobita Kshetry Civil Judge & Asstt. Sessions Judge, Nagaon

18/1/2018

16.	Smti Barnali Mahanta Chief Judicial Magistrate, Barpeta
17.	Shri Romen Baruah Joint Registrar (Recruitment), Gauhati High Court, Guwahati
18.	Shri Lohit Kumar Saikia Chief Judicial Magistrate, Darrang, Mangaldoi
19.	Shri Nayan Shankar Baruah Secretary, District Legal Services Authority, Dibrugarh
20.	Smti Sangeeta Gogoi Bora Chief Judicial Magistrate, Tinsukia
21.	Shri Sujit Kumar Ghosh Secretary, District Legal Services Authority, Dhemaji
22.	Smti Kanchan Newar Joint Registrar (Vigilance), Gauhati High Court, Guwahati
23.	Shri Nasim Akhtar Civil Judge & Asstt. Sessions Judge, Kokrajhar
24.	Shri Kuntal Sarma Pathak Joint Registrar (PM&P), Gauhati High Court, Guwahati
25.	Shri Roushan Lal Chief Judicial Magistrate, Sivasagar
26.	Shri Biprajit Roy Civil Judge & Asstt. Sessions Judge, Sivasagar
27.	Shri Kaushik Hazarika Secretary, District Legal Services Authority, Kamrup (M), Guwahati
28.	Shri Chandranshu Chaturvedy Research Officer, Judicial Academy, Assam
29.	Shri Pijush Pratim Bairagi Chief Judicial Magistrate, Kamrup (M), Guwahati
30.	Shri Ratnadip Bhattacharjee Secretary, District Legal Services Authority, Kokrajhar
31.	Shri Jaspal Singh Chief Judicial Magistrate, Lakhimpur, North Lakhimpur
32.	Shri Subhrangsu Dhar Chief Judicial Magistrate, Nagaon

The above select list shall get exhausted on joining of 16 (sixteen) officers in Grade-I of Assam Judicial Service from the select list.

By Order,
18/11/2018
(M.K. Kalita)

Registrar (Vigilance)-cum-
In Charge, Recruitment Cell

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin./Judicial/Estt.), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of information of his Lordship.
4. Joint Registrar (_____), Gauhati High Court, Guwahati.
5. Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. Assistant Registrar (_____), Gauhati High Court, Guwahati.
7. Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
8. System Analyst for uploading the Notification in the official website of the High Court, immediately, under the caption "Notification dated 18.01.2018 regarding select list for promotion from Grade-II to Grade-I of Assam Judicial Service" with a scroll in the home page.
9. PS to Hon'ble Mr. Justice _____ Gauhati High Court, Guwahati for favour of his Lordship's kind information.
10. PS to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her Ladyship's kind information.
11. PS to Registrar (Vigilance), Gauhati High Court, Guwahati.
12. The High Court Notice Board.



18/1/2018

(M.K. Kalita

Registrar (Vigilance)-cum-
In Charge, Recruitment Cell,
Gauhati High Court, Guwahati